

(b) and (c) The Government's revenue is calculated not as per any checklists but rather as per the terms and conditions detailed in relevant License Agreements. Norms for preparation of the accounts by the operators are also prescribed in relevant license agreement.

(d) Does not arise in view of (b) and (c) above.

#### **Appointment of experts in cultural field**

†775. SHRI RAVI SHANKAR PRASAD:  
SHRI RAJ MOHINDER SINGH MAJITHA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government has decided to adopt the policy to appoint experts in cultural field as administrators in the cultural institutions instead of civil servants;

(b) if so, the facts thereof; and

(c) the names of institutions where civil servants have been appointed as administrators in the country at present?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):  
(a) and (b) In order to induct professionals at the helm of affairs, the Recruitment Rules in respect of the posts of heads of 8 attached and subordinate offices of the Ministry of Culture have been revised, to provide for a Search-cum-Selection procedure (in place of selection procedure earlier); appointment on contract basis in addition to the existing modes of promotion and / or deputation basis; and, increase in the age of appointment on contract basis. Recruitment Rules in respect of posts of Director General, Archaeological Survey of India; Director General, National Museum; Director General, National Archives of India and Director, National Library have already been revised and that of Director, Anthropological Survey of India are under revision.

(c) At present, the post of Director General, Archaeological Survey of India is held by an officer of Additional Secretary level on regular appointment basis and the post of Director General, National Museum is held by a Joint Secretary in the Ministry of Culture, on additional charge basis.

#### **Monuments of national importance in Himachal Pradesh**

776. SHRIMATI VIPLOVE THAKUR: Will the PRIME MINISTER be pleased to state:

(a) the number of monuments/sites declared as of national importance in Himachal Pradesh;

(b) the amount spent on conservation and maintenance of these monuments during the years 2007-08 and 2008-09;

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†Original notice of the question was received in Hindi.